

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 02.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
-	TP 282/ 2016	For filing ROC report	220	Salesforce.Com India Pvt. Ltd., & 3 Others.

SL. NAME (IN CAPITAL) SIGNATURE
NO. & PHONE NUMBER REPRESENTATION TO WHOM

Udayashankar Rangaswamy
& Praveenkumar

Petitioner



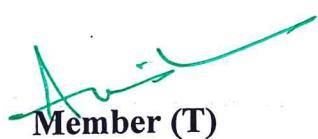
Sinchana.M.R

ROC/RD

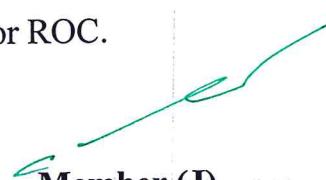


ORDER

Counsel for Petitioner is present. Reports from ROC not received. Counsel informed that, he has got information from ROC that, ROC sent report directly to the R.D and he will verify it and will take further action. List it on 08/12/2017. Smt. M.R Sinchana, Standing Counsel undertake to file appearance for ROC.



Member (T)



Member (J)